

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 19th August, 2023

No. 201 / A : The following Officers of the Cadre of District Judge named in Column No. 2 of the table are promoted to the rank of Principal District Judge:-

| Sl. No. | Name of the Officers with designation and present place of posting |
|---------|---|
| 1 | 2 |
| 1. | Mr. Sanjay Kumar Upadhyay, Special Judge, POCSO Act, Jamsheḁpur |
| 2. | Mr. Shesh Nath Singh, District & Additional Sessions Judge, Ramgarh |
| 3. | Mr. Kamal Kumar Srivastava, Addl. Legal Remembrancer, Law (J) Department, Ranchi |
| 4. | Mrs. Prem Lata Tripathi, Additional Principal Judge, Additional Family Court, Dhanbad |

By order of the Court
Sd/- (Mohammad Shakir)
Registrar General

Memo. No. 3113/ Apptt.

Dated Ranchi, the 19th August, 2023

File No. XIX(4)/Pro/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the officers concerned for information & the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General